

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 378 of 2014

Dhirendra Kumar @ Dhirendra Singh

... .. Petitioner

Versus

The State of Jharkhand and Ors. ... ..

... .. Opp. Parties

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CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

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Through: Video Conferencing

22/06.09.2021

1. At the request of learned counsel for the petitioner Mr. Arvind Kumar Singh, post this case on 20.09.2021.

(Anubha Rawat Choudhary, J.)

*Mukul*